

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Ganga Foundation Pvt. Ltd.

MAIN PETITION NUMBER : IBA/870/2020
(IA/MA) APPLICATION NUMBERS

IA(IBC)/2238(CHE)2023

ORDER

Present: Ms. Akhila, Ld. Counsel for the Applicant.

None for the Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Ld. Counsel for the Applicant seeks and is granted time to file rejoinder.

List the application for rejoinder, if any, / hearing on **20.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs